

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 32**

**CA 270/2022 CA 276/2022 CA 3/2023 CA 75/2024 In CP 168/MB/2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 01.07.2024**

NAME OF THE PARTIES:      **ZEBA RAJESH KOHLI V/s GOOD HOUSE**  
**KEEPING CO PVT. LTD.**

Section 241(1)- 242(4) of the Companies Act, 2013

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**ORDER**

**CA 75/2024 –**

1. Mr. Rohit Gupta, Learned Counsel a/w Ms. Ashwini Gawde, Advocate Ms. Nashra Siddiqui, Advocate i/b ASR & Associates appeared for the Petitioner.
2. Mr. Shyam Kapadia, Advocate a/w Mr. Aliff Fazelbhoj, Ms. Diya Gabija, Advocate i/b ALMT Legal appeared for the Respondent.
3. Learned Counsel for the Respondent submits that they are pressing for appointment of the Administrator. Pleadings are complete.
4. List this CA on **12.07.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**